

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 867 of 2020**

**In the matter of:**

**Mohd. Nazim Khan**

**....Appellant**

**Vs.**

**Committee of Creditors of Mothers Pride Dairy India  
Pvt. Ltd. & Ors.**

**....Respondents**

**Present:**

**Appellant: Mr. Krishnendu Datta, Senior Advocate with Mr. Nilotpal Shyam, Mr. MD Nazim Khan, Advocates.**

**Respondents: Mr. Akash Singhal (RP), Mr. RK Gupta, Ms. Swaralipi Deb Roy, Advocates for R3 (RP)**

**Mr. Amarjeet Singh, Ms. Swati Bhatnagar, Advocates for R5**

**Mr. Bishwajit Dubey, Mr. Shatrajit Banerji, Mr. Aditya Jindal, Ms. Ashlesha Mittal, Advocates for R1 & 2**

**Mr. Abhishek Kumar, Advocate for R4 (IBBI)**

**ORDER**

**(Through Virtual Mode)**

**19.01.2021:** Due to paucity of time, the matter could not be taken up today.

Post the appeal 'for hearing' on 16<sup>th</sup> February, 2021 before Court No.II.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Justice Anant Bijay Singh]  
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

**AR/g**